

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 382 OF 2017**

**Dated: 26<sup>th</sup> November, 2018**

**In the matter of:**

**M/s Green Energy Association**

**.... Appellant(s)**

**Vs.**

**Jharkhand State Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on **22-1-2019**.

Court Master/PPS

*tpd/pk*

